O.A.No. 1005 of 2002.

Order dated 10-05-2006.

filing Misc. Application No. 11/2006, Applicant seeks restoration of this Original Application which has been dismissed for default in order dated 28-07-2004. By filing he has also sought for M.A.No.12/2006 condonation of delay in filing the M.A. for restoration of the O.A. Today also neither the Applicant nor his counsel is present. No request has also been made for adjournment of this Mr. S.B.Jena, learned However, matter. Additional Standing Counsel appearing for the Respondents is present. In this view of the matter, M.A.Nos.ll/2006 & 12/2006 stand dismissed for default. Inform the parties.

MEMBER(ADMN.)